Date: Oct 10, 2025

Public consultation no. C2R/2025-26/107

RBI invites public comments on the draft "Reserve Bank of India (Payments

Banks - Acquisition and Holding of Shares or Voting Rights) Directions, 2025"

With a view to consolidate the existing regulatory instructions on the topic on an 'as-

is' basis, the draft of Reserve Bank of India (Payments Banks - Acquisition and

Holding of Shares or Voting Rights) Directions 2025 has been issued for public

comments.

Additional comments or any attachments may also be submitted by email at

feedbackconsoldor@rbi.org.in.

Last date for submission of comments is November 10, 2025.

**Draft Direction:** PDF (382.52 KB)